

Srl. No.	Cadre	Representation		Backlog	
		SCs	STs	SCs	STs
1.	Officers	118	31	4	3
2.	Clerks	159	56	4	7
3.	Sub-Staff (Including Sweepers)	159	44	1	6

(c) IDBI has launched a special recruitment drive and expects to clear maximum possible backlog by 31.3.1992.

#### **Writ Petitions pending in High Courts**

3753. SHRI PIUS TIRKEY:  
SHRI RAM NARAIN BERWA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a large number of Writ Petitions on service matters are pending in various High Court, particularly in Allahabad High Court, for over 10 years;

(b) if so, the details therefor;

(c) the number of employees who have retired during the pendency of these petitions; and

(d) the steps taken/proposed to be taken by the Government to expedite the disposal of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGRAJAN KUMARAMANGALAM): (a) and (b). Writ proportion on service matters pending for

more than 10 years only a very small peroration of the total pending Writ Petitions relating to service matters. The pendency of cases is due to a variety of complex factors such as institution of more cases in Courts including abuse of the process of the Courts, delay in disposal of cases, inadequate infrastructural facilities, delay in disposal of cases, etc.

(c) No such date is being maintained by the Government.

(d) The Judge strength has been increased from time to time. The various Courts have taken suitable steps such as grouping of cases involving common questions of law, giving to cases requiring quick disposal, constitution of specialised benches, etc. to expedite disposal of all the cases. The various recommendations made by the Arrears Committee, which examined the problem of arrears in preirity and State Governments for necessary follow-up action.

[*Translation*]

#### **Army personnel killed in performing civil duties**

3754. PROF. RASA SINGH RAWAT:  
Will the Minister of DEFENCE be pleased to state:

(a) the total number of army personnel